

DR. CHINTA MOHAN:

Will the Minister of FINANCE be pleased to state;

(a) whether the Union Government had sent an official team to West Bengal to make an on-the-spot enquiry into the alleged misuse of funds granted under a World Bank assistance programme for city development;

(b) if so, the details thereof;

(c) whether the team has submitted its report to the union Government;

(d) if so, the findings thereof and the action taken or proposed to be taken by the Government thereon; and

(e) if not, the time by which the report is likely to be submitted by the team ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (e). No complaint on misuse of funds granted under a World Bank assistance programme for city development in respect of the Government of West Bengal has been received nor has any official team sent to West Bengal for any enquiry into any alleged misuse of these funds. Assistance from the World Bank is provided in the form of commitments tied to clearly defined project or programme objectives, and can only be drawn down as reimbursements after the agreed expenditure in the field has been incurred in conformity with the donor agency guidelines and procedures.

[Translation]

Central Fund for Women Workers

3498. SHRIMATI SAROJ DUBEY: Will the Minister of LABOUR be pleased to state.

(a) whether any Central fund for the welfare of women workers has been set up; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a). No, Sir.

(b). Does not arise.

Guidelines for Appointment of Non-Official Directors in Banks

3499. SHRI RAJESH KUMAR:
SHRIMATI SHEELA
GAUTAM:
SHRI SANTOSH KUMAR
GANGWAR

Will the Minister of FINANCE be pleased to state:

(a) whether there are any guidelines specially under the category of social worker, representatives of trade, commerce and industry in regard to the appointment of non-official Directors on the Boards of Directors of Regional Rural Bank, Industrial Development Bank of India, National Bank for Agriculture and Rural Development, Industrial Finance Corporation of India;

(b) whether Boards of above institutions have been reconstituted have been recently;

(c) if so, whether due representation has been given to the above categories;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER